

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.01.2020 (FRIDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 249 of 2020 in Comp. App. (AT) No. 86 of 2019	Shriram Chits (Karnataka) Pvt. Ltd. & Ors. Vs. Registrar of Co-Operative Societies & Chits.	Pooja M. Saigal	

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1512 of 2019	Mrs. Nazia Yusuf Izuddin Vs. Vishal Sethi	Mayank Mikhail Mukherjee	Shashwat Parihar-R1 Reena Jain-PCA

2.	Comp. App. (AT) (Ins) No. 93 of 2020	Rayappa Chinnuswamy Vs. HNS Chits Pvt. Ltd.	S. Ravi Shankar	
3.	Comp. App (AT) (Ins) No. 1504 of 2019	Anubhav Anilkumar Agarwal Vs. Bank of India & Anr.	Mahesh Agarwal	
4.	Comp. App (AT) (Ins) No. 1279 of 2019	Ramnath Vs. Sew Infrastructure Ltd. & Ors.	Karunesh Tandon	Santosh Kumar

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 29 of 2020	Sarish Mittal, Director, KSM Spinning Mills Ltd. Vs. Central Bank of India & Ors.	A.K. Bhardwaj	
6.	Comp. App. (AT) (Ins) No. 91-92 of 2020	Pavitra & Anr. Vs. Monitoring Committee & Ors.	Keshav Sharma	
7.	Comp. App. (AT) (Ins) No. 100 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.	T.N. Durga Prasad	
8.	Comp. App. (AT) (Ins) No. 101 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.	T.N. Durga Prasad	
9.	Comp. App. (AT) (Ins) No. 107 of 2020	Pradeep Kumar Goenka Vs. Subham Capital Pvt Ltd & Ors.	Abhishek Jain	
10.	Comp. App. (AT) (Ins) No. 108 of 2020	Sandeep Goel Vs. Ahuja Cotspin Pvt Ltd.	Damini Chawla	
11.	Comp. App. (AT) (Ins) No. 109 of 2020	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.	Prashant S. Kenjale	Sanjeev K. Kapoor
12.	Comp. App. (AT) (Ins) No. 110 of 2020	Damodar Valley Corporation Vs. Cosmic Ferro Alloys Ltd & Anr.	Madhumita Bhattacharjee	
13.	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	
14.	Comp. App. (AT) (Ins) No. 112-113 of 2020	Balmukh Goldjewel and Multitrading Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Akshay Sharma	
15.	Comp. App. (AT) (Ins) No. 114 of 2020	Unison Hotels (P) Ltd. Vs. Shri Koteswara Rao Karuchola	Yogesh Jagia	Niraj Kumar

		Resolution Professional, Viceroy Hotels Ltd.		
16.	Comp. App. (AT) (Ins) No. 115 of 2020	M Vasudeva Chary Vs. Adroit Financial Services	A S. Satish Kumar	
17.	Comp. App. (AT) (Ins) No. 116 of 2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs. Employees State Insurance Corporation, Rep. by its Regional Director & Ors.	Arvind C.	
18.	Comp. App. (AT) (Ins) No. 134 of 2020	Government of India, Through Office of the Assistant Commissioner, GST & Central Tax, Cuttack – II Division Vs. Abhijit Guhathakurta, Resolution Professional, EPC Constructions India Ltd. & Ors.	Prasenjeet Mahapatra	Pratishtha Vij
19.	Comp. App. (AT) (Ins) No. 143 of 2020	PNC Infratech Ltd. Vs. Deepak Maini & Anr.	Mahesh Aggarwal	
20.	Comp. App. (AT) (Ins) No. 146 of 2020	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	Saurabh Kalia	Gautam Swarup
21.	Competition Appeal (AT) No. 01 of 2020	Maj Pankaj Rai Vs. Secretary, Competition Commission of India & Ors.	Pankaj Rai	

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhyaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 84 of 2019	Sri Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
2.	Comp. App. (AT) (Ins) No. 37 of 2020	Dipco Pvt. Ltd. Vs. Jayesh Sanghrajka Resolution Professional of Ariisto Developers Pvt. Ltd. & Ors.	Gaurav Nair	Dharav Shah

For Orders

3.	Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills- 77. Vs. Umang Realtech Pvt Ltd. Through IRP & Ors.	Manoj Kumar	Manoj K. Singh, LCN Shahdeo-IRP
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Note: The Court will rise at 03:00 PM.

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- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Registrar